(a) the extent of increase in pay and allowances granted to the different categories of employees of public undertakings and Central Government Corporations such as L.I.C., Nationalised Banks, I.A.C. etc. during the past three years, category-wise and yearwise;

(b) how far these increases compare with the increases in the pay and allowances of Central Government employees of corresponding categories;

(c) how the present emoluments of the different categories of Central Government employees compare with those of the corresponding employees in the Central Government Corporations and Public Undertakings; and

(d) what steps are $^{\text{eing}}$ taken to narrow down the disparitie_a between the remunerations payable to the Central Government employees and th_e employees in public undertakings and Central Government Corporations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) to (c) Factual information will be collected and laid on the Table of the House.

(d) Th_e disparities between the remunerations payable to the Central Government employeese and the employees in the public usdertakings and Central Government corporations arise partly due to historical factors and partly due to differences in the -condition₃ of service and employment. .The existence of these disparities and their extent is borne in mind at the time of considering proposals for revision of pay and allowances granted to the different categories $_{c}$ f employees.

Bangladesh Nationals Employed in UCO Bank, Tezpur

897. SHRI AJIT KUMAR SHARMA: "Will the Minister of FINANCE be pleased to state:

(a) whther it is a ^fact that Bangladesh nationals hav_e been appointed in the service of nationalised banks in the North-eastern region of India:

(b) if so, how many;

(c) whether Government are aware that a foreigner appionted by, and in the service of, the United Commercial Bank of India at Tezpur was recently arrested; and

(d) if so, what action has been taken against that foreigner and those responsible for appointing them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA); (a) and (b) Government is not aware of any Bangladesh nationals being appointed in the service of nationalised banks.

(c) The United Commercial Bank have reported that one of its emplo yees at Tezpur,, one Shri Makhan Lai Sinha was arrested in Tezpur on the

i allegation of his being a Bangladesh national but was subsequently released on bail on 6-3-80. From the information available in the records of the bank Shri Sinha is an Indian national and has been appointed in the bank from ie-7-1969.

(d) Does not arise.

898. [Transferred to the 27th March, 1980].

S.B.I.'s Contributions in P.M.'s Belief Fund

899. SHRI INDRADEEP SINHA: Will the Minister of FINANCE be pleased to state:

(a) whether it i_s a fact that the State Bank of India has contributed Rs. 25 lakhs t_0 the Prime Minister's Relief Fund;

(b) if so, what are the details thereof;

(c) whether any such donations were made by the State Bank of India and other nationalised banks earlier; and

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(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA), (a) Yes, Sir.

(b) While finalising the accounts for the year 1979 the Central Board of

the State Bank decided to donate a sum of Rs. 25 lakhs from the Bank's profits for the year to the Prime Minister's Relief Fund.

to Questions

(c) Yes, Sir.

(d) According to the information furnished by banks the details are as follows;

SI. No.	Name of the I	Bank							Year	Amount (Rs.
x	State Bank of India (including its subsidiaries)						•		1977 1978 1979	20,00,000.0, 10,00,000.0, 4,00,000.0
2	Canara Bank			÷	ų.				1979	1,50,000.0
3	Bank of Maharahtra		۰,	. * ∶		20	*		1977 1978 1979	1,00,000,00 1,00,000,00 5,000,00
4	Union Bank of India,		•	•		•	÷	·	1975 1978 1979	51,102.00 1,51,000.00 5,000.00
5	Punjab National Bank		• •		×	٠	ŝ		1978 1979	5,000.0
6	Bank of India .		ŝ,	885	×	285	×	×	1975 1977 1978	1,00,000.0 2,00,000.0 1,05,000.b
7	Indian Bank .		÷	242					1979	25,000.0
8	Indian Overseas Bank		×,	ï			÷	ŝ	1978 1979	5,000.00 10,000.00
9	Allahabad Bank .	ž							1978	1,00'000,00
10	Central Bank of India			1.9	12	Ģe.	(<i>w</i>)		1979	3,05,000.00
11	Bank of Baroda ,		*:		*7				1977 1978 1979	1,00,000,00 2,00,000.00 3,00,000.00

The information relating to other nationalised banks is being collected and will be laid on the Table of the House.

Bogus/duplicate ration cards

900. SHRI SYED AHMAD HASHMI: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) what is the number of bogus] duplicate ration cardg detected circle-wise during the recent check up of $ratio_n card_s$ in Delhi;

(b) whether Government have withdrawn the registration in these cases;

(c) whether Government propose to issue fresh ration $card_s$ in the Union Territory $_0f$ Delhi; and

(d) what are the criteria for the issue c-f ration cards to those persons who desire to have ration card and who have not yet been issued cards in their names as they were studying outside o_r were taking meals privately without any ration cards?

THE MINISTER OF COMMERCE, CIVIL SUPPLIES AND STEEL AND